

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Sixty Fourth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1983**

Adopted on 26-8-83

Minutes of 60th to 64th  
sittings also laid on  
the Table on 26-8-83

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**(Seventh Lok Sabha)**

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**SIXTY-FOURTH REPORT**

*(Presented on 24-8-1983)*

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee to present the Report on their behalf, present this Sixty-fourth Report.

2. The Committee met on 22 August, 1983 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Reservation of Posts for Women in Government Services Bill, 1983, by Shrimati Geeta Mukherjee, (ii) the Constitution (Amendment) Bill, 1983 (*Substitution of article 324 etc.*) by Shri H. N. Bahuguna and (iii) the Constitution (Amendment) Bill, 1983 (*Amendment of article 98, etc.*) by Dr. A. U. Azmi be placed in category 'A' and the remaining 2 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendation*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

22 August 1983  
31 Sravana 1905 (Saka)

T. R. SHAMANNA,  
*Acting Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1.	The Prohibition on Children's Employment Bill, 1983 by Shri K. Lakkappa.	61 of 1983	B	2 hours
2.	The Reservation of Posts for Women in Government Services Bill, 1983 by Shrimati Geeta Mukherjee.	60 of 1983	A	2 hours
3.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of Seventh Schedule</i> ) by Shri Chitta Basu.	82 of 1983	B	2 hours
4.	The Constitution (Amendment) Bill, 1983 ( <i>Substitution of article 324 etc.</i> ) by Shri H.N. Bahuguna.	88 of 1983	A	2 hours
5.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 98, etc.</i> ) by Dr. A.U. Azmi.	89 of 1983	A	2 hours